

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
 MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
 NEW DELHI, the 16th July, 1979.

NOTIFICATION  
INCOME TAX

No.2937 (F.No.203/44/79-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income Tax Rules, 1962 under the category "Institution" in the area of other natural or applied sciences, subject to the following conditions:-

- (i) that the Indian Register of Shipping, Bombay will maintain a separate account of the sums received by it for scientific research in the field of natural applied sciences (other than agriculturs/animal husbandry/fisheries and medicines).
- (ii) That the Indian Register of Shipping will furnish the annual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purposes, by 30th April, each year.

INSTITUTION

INDIAN REGISTER OF SHIPPING, BOMBAY.

This notification is effective for a period of 3 years from 1.4.79 to 31.3.1982.

Sd/-

( HARI NARAIN )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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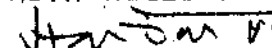
1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (I.T.&Audit)/Investigation/R.S.&P, New Delhi.
3. Dte. of O&MS(I.T.), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Delhi, with reference to their O.M.No.1/48/76-RA dated 22.6.79.
5. The Ministry of Shipping & Transport (Transport Wing) New Delhi, with reference to their U.O.No.11-MAT(16)/79-MA dated 3.3.79.
6. The Secretary, Indian Register of Shipping, Shipping House, 7th Floor, 245, Madama Cama Road, Bombay-400021.
7. Comptroller & Auditor General of India. (20 copies).
8. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

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AUTHORISED FOR ISSUE

  
 ( H.D. SHARMA )

ASSTT. DIRECTOR OF INSPECTION  
 (RS&P)

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